

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Radius Infratel Private Limited Date of Commencement of Liquidation: 31-05-2021; List of Stakeholders as on Date: 03-09-2021; Name of IP: Mr. Arvind Garg; Process Number: 1; Last 5 digit of registration number: 10189

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		15005580				0	0	NA
2	Liquidation costs incurred till date		17598628				0	0	NA
3	Secured financial creditors	1	2289630334	1	2289630334		0	0	Annexure 3
4	Unsecured financial creditors		0		0		0	0	NA
5	Operational creditors (Workmen)		0	495	17668419		0	0	Annexure 5
6	Operational creditors (Employees)	2	1878330	50	16390514		83356	0	Annexure 6
7	Operational creditors (Government Dues)	2	54885270	1	1717744		53167526	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	24384700	30	19230998		5153702	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)		0				0	0	NA
Total		35	2403382842	577	2344638009	0	58404584	0	